नई दिल्ली द्वारा नौकरियों के विदेश भेजे जा रहे उड़ीसा के गरीब अभिका को चाल वर्ष के दौरान उत्प्रवास नहीं दिये गर्य हैं ; ग्रीर प्रमाण पत

(ख) यदि उ।र्युक्त भाग (क) का उत्तर 'हां" हो तो उसके क्या कारण हैं तथा किन संगत नियमों के मंत्रालय ने उन्हें उत्प्रवास प्रमाग पत नहीं दिये हैं ?

राज्यमंत्री (श्री थम मंत्रालय के पी० ए० संगमा): (क) जी, नहीं।

(ख) प्रश्न नहीं उठतः।

## Foreign Funds

2170. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the institutions namely Vidushak Karkhana, Shahdol, Madhya Pradesh, Social Action for Rural and Tribal Inhabitants of India (Sarthi), Panchmatal District, Gujarat, Vivekananda Adivasi Kalyan Samiti, Village Chantyagara, Bankura District, West Bengal and Sewa. Ahmedabad have been receiving foreign contributions under the Foreign Contri-. bution (Regulation) Act, 1976 during . the period 1981 to 1984.
- (b) if so, the amount received by these institutions, year-wise; and
- (c) the countries from where the funds have originated and the names of the organisations who have contributed to the funds?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PEN-SIONS AND THE MINISTER OF STATE IN THE MINISTRY HOME AFFAIRS (SHRI P. CHIDA-MBARAM): (a) Sewa, Ahmedabad has reported the receipt of foreign contribution under the Foreign Contribution (Regulation) Act, 1976 during the period from 1981 to 1984,

Vidushak Karkhana, Shahdol, Madhya Pradesh Social Action for and Tribal Inhabitants of India (Sarthi), Panchmatal District, Gujarat; Vivekananda Adivasi Kalyan Samati, Village Chantyagara, Bankura trict, West Bengal have not reported the receipt of contributions the above period.

to Questions

(b) and (c) Information is annex. ed. [See Appendix CXLI, Annexure No. 991.

## Foreign Funds received by various **Organisations**

2171. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the total amount of foreign funds which have been received by various organisations under the Foreign Contribution (Regulation) Act. 1976 in the years 1983 and 1984; and
- (b) what is the break-up of these amounts from each foreign country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PEN-SIONS AND THE MINISTER THE MINISTRY STATE IN HOME AFFAIRS (SHRI P. CHIDA-MBARAM): (a) According to the information available with us regarding foreign funds received by various organisations under the Foreign Contribution (Regulation) Act, 1976 follow ing amounts were received in the country in the years 1983 and 1984:

1983...Rs. 264.22 crores.

1984...Rs. 253.98 crores.

(b) Information is annexed. Appendix CXLI Annexure No. 100].

## Fixing of Cardamom Price

2172 SHRI R. T. GOPALAN: WILL the Minister of COMMERCE be pleased to state: